

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 4/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

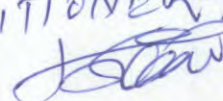
SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE COMPANY :

Maharishi Solar Technology Pvt. Ltd. and anr.

SECTION OF THE COMPANIES ACT: 391-394

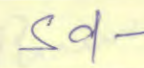
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vipul Gandra	Advocate	} FOR PETITIONERS/Applicant Companies	
2.	S.K. Giri	Adv		

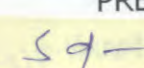
ORDER

This is an application with a prayer to withdraw CA No. 11 of 2017 filed in CP No. 04/2017. It is pertinent to mention that CA 11 of 2017 has been filed for condoning the delay in presenting second motion petition. According to the averments made in the application it is inappropriately worded. Therefore, a request has been made to withdraw CA 11 of 2017 with liberty to file fresh one for condonation of delay.

Having heard the learned counsel we allow the withdrawal of CA No. 11 of 2017 with liberty to file fresh one for the same relief.

Dismissed as withdrawn.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)